

**HIGH COURT OF TRIPURA
AGARTALA**

No. F. 6(21)-HC/2023/11405

Dated, Agartala, the 28th April, 2023

ORDER

The competent authority has been pleased to approve the distribution of **8(eight)** units of **High Speed Scanner (Make: AVISION, Model: DL-1509B** with 5 years OEM warranty) for the Court Complex of the District & Sessions Judge of the 8 Judicial Districts of Tripura as per the list below:

Sl. No.	Name of the Recipient Court	Sl. No. of the Scanner (Make: AVISION, Model: DL-1509B)
1.	Court of The District & Sessions Judge, Dhalai District, Ambassa	A097087499560003
2.	Court of The District & Sessions Judge, North Tripura District, Dharmanagar	B099067006000054
3.	Court of The District & Sessions Judge, Sepahijala District, Sonamura	A097087499210024
4.	Court of The District & Sessions Judge, West Tripura District, Agartala	A097087499890004
5.	Court of The District & Sessions Judge, Gomati District, Udaipur	B099067006800049
6.	Court of The District & Sessions Judge, South Tripura District, Belonia	A097087499630011
7.	Court of The District & Sessions Judge, Khowai District, Khowai	A097087499440040
8.	Court of The District & Sessions Judge, Unakoti District, Kailashahar	B099067006180109

All the District & Sessions Judges are requested to deploy and utilize these Scanner at the desired location of the Court Complex after making due entry in the Asset Register and to confirm us the installation status by return mail at the earliest.

Sd/-
(Vishwajeet Pandey)
REGISTRAR GENERAL

No. F. 6(21)-HC/2023/11406-422

Dated, Agartala, the 28th April, 2023

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;

2. Secretary attached to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
3. Secretary attached to Hon'ble Mr. Justice A. Lodh, Judge In-Charge, ICT including eCourts Project, High Court of Tripura, Agartala for kind appraisal of His Lordship;
4. **The District & Sessions Judges, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar** for information and **necessary action for collection of the allotted Scanners from the System Analyst, High Court of Tripura within 29.04.2023.**
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The Registrar (Judicial), High Court of Tripura, Agartala;
7. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
8. The Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala for information and necessary action;
9. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this Order in the official website of the High Court of Tripura;**
10. The Sr. System Officer, eCourts Services, High Court of Tripura, Agartala. **He is directed to send this order by email to the offices of all the District & Sessions Judges and to make necessary entries in the Inventory Management Software;**
11. ORDER FILE.

REGISTRAR GENERAL